

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/122/2016
NAME OF THE PETITIONER(S) : V. Kesavamurthi
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. Nithyanandhan for Thiruvank	Counsel for Respondents	
2.	Deepa M. for Adv. B. Shanaraj	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. Time enlarged at their request for submitting final arguments. The matter is posted along with TCP/123/2016.
Put up on 11.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)